

lowed by the Speaker but he has said that there will be a discussion on this important issue. My only point is that that discussion must take place at an early date because many important and subtle issues involving democracy are involved. Therefore, we should have the discussion as early as possible.

15.40 hrs.

PAPERS LAID ON THE TABLE

MERCHANT SHIPPING (WRECKS AND SALVAGE) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H M TRIVEDI) I beg to lay on the Table a copy of the Merchant Shipping (Wreck and Salvage) Rules, 1974 (Hindi and English versions) published in Notification No G S R 1218 in Gazette of India dated the 16th November, 1974, under sub-section (3) of section 458 of the Merchant Shipping Act 1958 [Placed in Library See No LT-859 74]

ANNUAL REPORT OF POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH CHANDIGARH FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K M ISHAQUE) I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research Chandigarh, for the year 1972-73, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966 [Placed in Library. See No. LT-8595/74]

NOTIFICATION UNDER IRON ORE MINES LABOUR WELFARE CESS (AMENDMENT) ACT, 1970 IRON ORE MINES, LABOUR WELFARE CESS (AMENDMENT) RULES, 1974, EMPLOYEES' STATE INSURANCE (CENTRAL) 2ND AMENDMENT RULES, 1974 AND APPRENTICESHIP (AMENDMENT) RULES, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) I beg to lay on the Table—

(1) A copy of the Notification No G S R 1006 (Hindi and English versions) published in Gazette of India dated the 14th September, 1974, issued under section 1 of the Iron Ore Mines Labour Welfare Cess (Amendment) Act 1970 [Placed in Library See No LT-8596 74]

(2) A copy of the Iron Ore Mines Labour Welfare Cess (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No G S R No 1007 in Gazette of India dated the 23rd September, 1974 under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961 [Placed in Library See No LT-8597 74]

(3) A copy of the Employees' State Insurance (Central) Second Amendment Rules, 1974 (Hindi and English versions) published in Notification No G S R 1122 in Gazette of India dated the 12th October, 1974, under sub-section (4) of section 95 of the Employees' State Insurance Act 1948 [Placed in Library. See No LT-8598 74]

(4) A copy of the Apprenticeship (Amendment) Rules 1974 (Hindi and English versions) published in Notification No G S R 1224 in Gazette of India dated the 16th November 1974 under sub-section (3) of section 37 of the Apprenticeship Act, 1961 [Placed in Library See No. LT-8599 74]